

MA 1527/2002 IN

MA 1528/2002

MA 1464/2002

28.8.2002

present: Applicant in person.
Shri R. P. Aggarwal, Counsel for the
petitioner in MA 1527/2002

MA 1527/2002 has been filed by
the respondents seeking extension of
time till 30.9.2002. Though applicant
has appeared but no reply has been
filed. MA 1527/2002 is allowed, and
time allowed till 30.9.2002 to comply
with the order.

for
(Kuldip Singh)
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